

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AMARAVATI**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY - CIVIL JUDGES (SENIOR DIVISION) - Nomination of 29 newly promoted Civil Judges (Senior Division) to participate in Orientation Course from 21.04.2025 to 03.05.2025 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District – Relief Arrangements – Orders Issued – Regarding.

- READ: 1. High Court's Proceedings Roc.No.333/2024-B.Spl., Notification No.761-B.Spl., dated 03.12.2024.
2. High Court's Proceedings Roc.No.333/2024-B.Spl., Notification No.136-B.Spl., dated 12.02.2025.
3. High Court's Letter Roc.No.107/APJA/2025, dated 24.03.2025 from the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.330/2025-B.SPL. DATED:04.04.2025

Having considered the request of the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District vide reference 3RD cited, the High Court made the following Order.

The High Court is hereby nominated the following 29 newly promoted Civil Judges (Senior Division) to participate in the Orientation Course from 21.04.2025 to 03.05.2025 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District. Therefore, the nominated officers are directed to attend the said Training/Orientation Course and to report at the Academy on 21.04.2025 at 8.30 A.M.

1.	SRI V.AUDHINARAYANA, Civil Judge (Senior Division), Palamer, Chittoor District.
2.	SMT. NETTEM RADHIKA, II Additional Chief Judicial Magistrate (Juvenile Court), Vijayawada, Krishna District.
3.	MS.B.GAYATRI, Civil Judge (Senior Division), Atmakur, Nellore District.
4.	DR. D.SONI, VI Additional Civil Judge (Senior Division), Visakhapatnam.
5.	SMT. M.SUDHA RANI, Civil Judge (Senior Division), Bhimavaram, West Godavari District.

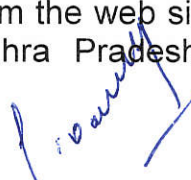
6.	SMT. AREEFA SHAIK, Civil Judge (Senior Division), Punganur, Chittoor District.
7.	MS. M.ANJANI PRIYADARSHINI, Civil Judge (Senior Division), Mangalagiri, Guntur District.
8.	SMT. P.PRADEEPA, I Additional Chief Judicial Magistrate, Visakhapatnam.
9.	SRI K.HARI BABU, IV Additional Civil Judge (Senior Division), Guntur.
10.	SMT. K.SARADAMBA, Civil Judge (Senior Division), Rajam, Srikakulam District.
11.	SMT. M.S. BHARATHI, Secretary, District Legal Services Authority, Chittoor.
12.	SRI V.GOWRI SANKARA RAO, Civil Judge (Senior Division), Chodavaram, Visakhapatnam District.
13.	SRI S.VASUDEV, Principal Civil Judge (Senior Division), Gudiwada, Krishna District.
14.	SRI P.NAGESWARA RAO, Principal Civil Judge (Senior Division), Anakapalle, Visakhapatnam District.
15.	SRI P.S.V.B.KRISHNA SAI TEJA, Additional Civil Judge (Senior Division) Eluru, West Godavri District.
16.	SMT. MOHD. ISHRATH FATHIMA, II Additional Civil Judge (Senior Division) (Fast Track Court), Guntur.
17.	SRI SYED ZIYAUDDIN, Secretary, District Legal Services Authority, Guntur.
18.	SMT. SHAIK FAIZUNNISA, Civil Judge (Senior Division) Proddatur, Kadapa District.
19.	SRI K.MOTHILAL, III Additional Civil Judge (Senior Division) Kakinada, East Godavari District.
20.	SRI CH.V.RAMA KRISHNA, Additional Civil Judge (Senior Division), Ongole, Prakasam District.
21.	SMT. NAKKA LAVANYA, Additional Civil Judge (Senior Division), Narasaraopet, Guntur District.
22.	SRI C.RAMANA REDDY, IV addl. Civil Judge (Senior Division) (Fast Track Court), Vijayawada, Krishna District.
23.	SRI G.RAMA KRISHNA, II Additional Civil Judge (Senior Division) Anakapalle, Visakhapatnam District.
24.	SMT. V.SATYA LAKSHMI PRASANNA, Civil Judge (Senior Division) Nandigama, Krishna District.

25.	SRI V.VIJAYA KUMAR REDDY, Civil Judge (Senior Division) Sattenapalli, Guntur District.
26.	SMT. G.C.ASIFA SULTHANA, Additional Civil Judge (Senior Division) Kadapa.
27.	SRI SHAIK IBRAHIM SHARIEF, Civil Judge (Senior Division) Avanigadda, Krishna District.
28.	SMT. N.SREE LAKSMI, Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram.
29.	SRI A.KRISHNA PRASAD, Additional Civil Judge (Senior Division)-cum-Additional Chief Judicial Magistrate, Gajuwaka, Visakhapatnam District

All the Unit Heads are requested to make necessary alternate incharge arrangements during the period of absence of the above officers who are nominated to participate in the above said training programme from 21.04.2025 to 03.05.2025 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and intimate the same to the High Court for record purpose.

On return from the training, the officers mentioned in column no.2 shall rejoin duty in their respective post(s).

NOTE: The Training Proceedings is placed in the High Court's Web Site <https://aphc.gov.in/>. The downloaded copy from the web site is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.


REGISTRAR (VIGILANCE)

To

1. The officers and Incharge Officers concerned.
2. The Registrar General, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

5. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
6. **THE PRINCIPAL DISTRICT JUDGES:**
Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, and West Godavari at Eluru.
7. **THE I ADDITIONAL DISTRICT JUDGES:**
Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, and West Godavari at Eluru.
8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
9. **THE DISTRICT TREASURY OFFICERS:**
Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, and West Godavari at Eluru (with a request to communicate the same to the Sub Treasury Officers required).